

राज्य सरकारों के माध्यम से कृषकों को (i) उनके खेतों में प्रदर्शन के आयोजन, (ii) वनस्पति रक्षण उपायों को अपनाने, तथा (iii) राइजोबियम की खेती एवं उन्नत बीजों के उपयोग के लिए केन्द्र द्वारा आयोजित योजना के अन्तर्गत वित्तीय सहायता भी प्रदान की गई ।

[THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes Sir. The prices of pulses have increased gradually from middle of May, 1978.

(b) The Government have taken following steps to increase the production of pulses: —

(1) Centrally Sponsored Scheme on Development of Pulses and Central Sector Scheme on Quality Seed Production of all India importance pulse varieties have been launched.

(2) The Government of India initiated the State Governments to organise a campaign by mobilising staff of the Agriculture Development Departments. The campaign included training of staff/farmers, promoting the use of improved seed, phosphatic fertilisers and adoption of plant protection measures and also making available inputs in time to farmers.

(3) Special campaign was also organised to increase area under summer moong after wheat harvest under irrigated conditions in northern States and moong, urad and cowpea in rice fallows in eastern and southern States.

(c) As an incentive to the farmers the support price of gram was fixed by Government at Rs. 125/- per quintal for Rabi 1977-78 as against Rs. 95/- per quintal the previous season. The support price of arhar at Rs. 155/- per quintal and that of moong' at Rs. 165/- per quintal have

been fixed for the first time during this year.

Financial assistance has also been provided to the farmers through the State Governments under the Centrally Sponsored Scheme for (i) layout of demonstrations, on their fields, (ii) adoption of plant protection measures, and (iii) use of rhizobium culture and improved seeds.]

### फालतू भूमि का वितरण

286. श्री हरिशंकर भाभड़ा :

श्री जगदीश प्रसाद माथुर :

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अनेक राज्यों में राज्य सरकारों द्वारा फालतू भूमि का अधिग्रहण करने के लिए अभियान चलाया जा रहा है ;

(ख) यदि हां, तो इन राज्यों के नाम क्या हैं और इनमें से प्रत्येक राज्य में पिछले तीन वर्षों के दौरान कुल कितनी एकड़ भूमि का अधिग्रहण किया गया है; और

(ग) अधिग्रहीत भूमि में से कुल कितने एकड़ भूमि अब तक भूमिहीन किसानों में बांट दी गई है ?

t [Distribution of surplus land

286. SHRI HARISHANKER BHADRA:  
SHRI JAGDISH PRASAD MATHUR:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether it is a fact that a campaign is being carried on by the State Governments in a number of States to acquire surplus land;

[ ] English translation.

(b) if so, what are the names of these States and what is the total acreage of land acquired during the last three years in each such State;

(c) what s acreage of land, out of the land acquired which has so far been distributed to landless farmers?]

कृषि और विवाह संज्ञा (श्री सरजंत सिंह बरनाला) : (क) अधिकांश राज्य

जोत की अधिकतम सीमा सम्बन्धी संशोधित कानूनों का क्रियान्वयन कर रहे हैं और वे पात्र व्यक्तियों में भूमि का वितरण करने के लिए जोत की अधिकतम सीमा लगाने से फालतू हुई भूमि का अधिग्रहण कर रहे हैं।

(ख) तथा (ग) एक विवरण समापन पर रख दिया गया है।

**विवरण**

( जून 1975 से आज तक )

राज्य/संघ राज्य क्षेत्र	कब्जे में ली गई भूमि	वितरित की गई भूमि (क्षेत्र एकड़ों में)
आन्ध्र	3,02,167	1,91,315
असम	5,44,137	2,52,615
बिहार	1,29,996	1,29,996
गुजरात	4,143	शून्य
हरियाणा	56,262	31,905
हिमाचल प्रदेश	80,810	4,110
जम्मू तथा कश्मीर	शून्य	शून्य
कर्नाटक	शून्य	36,149
केरल	50,258	37,305
मध्य प्रदेश	1,98,534	69,297
महाराष्ट्र	2,71,385	2,71,385
मणिपुर	शून्य	शून्य
उड़ीसा	6,901	92,394
पंजाब	उ० न०	4,481
राजस्थान	1,97,785	1,19,077
तमिलनाडु	6,364	20,777
त्रिपुरा	1,046	421
उत्तर प्रदेश	2,07,055	1,69,773
पश्चिम बंगाल	41,282	28,244
दादर एवं नगर हवेली	5,765	2,805
दिल्ली	192	शून्य
पांडिचेरी	743	730
<b>योग</b>	<b>21,04,825</b>	<b>14,99,779</b>

(THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Most of the States are implementing the revised ceiling laws and the ceiling surplus lands are being acquired

by them for distribution to eligible persons.

(b) and (c) A statement is laid on the Table of the House.

**Statement**

(From June, 1975 to-date)

States/Union Territories	Land acquired	Land distributed (Area in acres)
Andhra Pradesh	3,02,167	1,91,315
Assam	5,44,137	2,52,615
Bihar	1,29,996	1,29,996
Gujarat	4,143	Nil
Haryana	56,262	31,905
Himachal Pradesh	80,810	4,110
Jammu & Kashmir	Nil	Nil
Karnataka	Nil	36,149
Kerala	50,258	37,305
Madhya Pradesh	1,98,534	69,297
Maharashtra	2,71,385	2,71,385
Manipur	Nil	Nil
Orissa	6,901	92,394
Punjab	N. A.	4,481
Rajasthan	1,97,785	1,19,077
Tamil Nadu	6,364	20,777
Tripura	1,046	421
Uttar Pradesh	2,07,055	1,69,773
West Bengal	41,282	28,244
Dadra & Nagar Haveli	5,765	2,805
Delhi	192	Nil
Pondicherry	743	730
<b>TOTAL</b>	<b>21,04,825</b>	<b>14,99,779]</b>

† [ ] English translation.